

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/1499/A.

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
Registrar, Gauhati High Court,
Itanagar Permanent Bench, Naharlagun.

Dated Guwahati, 16th March, 2022

Sub:- **Casual leave.**

Ref:- Letter dated 15.03.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 14.03.2022**, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/1500/A, dated , 16-03-2022

Copy to:

1. ~~The Project Manager, Gauhati High Court.~~


JT. REGISTRAR (VIGILANCE)